

HIGH COURT OF SIKKIM
GANGTOK
(Order Form)

To,

The Court Officer,
High Court of Sikkim,
Gangtok-737101.

Sub: Subscription of Sikkim Law Reports, 2017.

Sir,

Kindly arrange to supply the aforesaid law journal as per the details mentioned below:

1. Mode of subscription:

- a) From the Registry
- b) Registered Post
- c) Book Post

2. Period of subscription: Half Yearly (6 issues i.e. July to December, 2017)

3. Price:

- a) From the Registry: @Rs.105/- x 6 = Rs.630/-
- b) Registered Post: Rs.630/- + Rs.672(Postal Charge) = Rs.1302/-
- c) Book Post: Rs.630/- + Rs.126/-(Postal Charge) = Rs.756/-

4. Number of copies (Please mention No. of copies here)

5. *Bank Receipt No. Date/...../.....

Amount Rs..... In words (Rupees
.....

6. Name of subscriber/ Institute:
.....

7. Postal Address:
.....

..... Pin.

Phone:..... Mobile: Fax:

E-mail:

Place:

Date:

Signature

*Note: Bank Receipt should be drawn as per the mode of subscription and number of copies under the Head: **0070-01-501 OAS** from the State Bank of Sikkim and attached with this Form.